

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:565
ANSWERED ON:24.02.2011
BANSAGAR AGREEMENT .
Singh Shri Jagada Nand

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Bansagar agreement was concluded for sharing the water of some river;
- (b) if so, the details thereof;
- (c) whether according to the agreement the Inderpuri Barrage will release a definite quantum of water for Sone Command;
- (d) if so, the details thereof;
- (e) whether the Sone canal system is not getting the necessary quantum of water on time continuously for the past 4 to 5 years due to which the production of one of the highly fertile areas of the country is being affected; and
- (f) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes, Sir.
- (b) Details of agreement reached by the three states are as given below:-
 - (i) Madhya Pradesh will use 2.0 Million Acre Feet (MAF) of water from storage of Bansagar Dam in addition to utilizing 1.0 MAF in upstream and 2.25 MAF downstream of Bansagar Dam for irrigation in the areas of Sone basin in their state. The allocation of Madhya Pradesh is thus 5.25 MAF.
 - (ii) Uttar Pradesh will use 1.25 MAF of water from river Sone which includes 0.25 MAF from river Kanhar and 1.0 MAF from the storage of Bansagar Dam as well as by lifting water from river Sone.
 - (iii) Bihar was allocated 7.75 MAF of water from river Sone out of which 1.0 MAF will be from the storage of Bansagar Dam.
- (c) & (d) The agreement does not mention release pattern from the Inderpuri Barrage for Sone Command. However, it mentions that "If the annual flow in the river is less or more than 14.25 MAF there will be pro-rata cut or increase in the use of Sone Waters by the three States in proportion to the allocation for the various States as above, after deducting requirements of old irrigation under the Sone barrage, assessed at 5 MAF which will receive water as priority. The proportion of cut or increase would, therefore, be 5.25:2.75:1.25 for Madhya Pradesh, Bihar and Uttar Pradesh respectively".
- (e) & (f) As per the information furnished by the State Government of Bihar, the details of year-wise releases of water from Bansagar dam reservoir to Bihar for the years 2006-07 to 2010-11 (up to 19.2.2011) is given at Annexure. It is observed that quantity of water released from Bansagar reservoir for Bihar was more than its share during years 2006-07 and 2008-09 whereas it was marginally less during the years 2007-08 (-11%) and 2009-10 (-2%).